

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1725
ANSWERED ON:19.11.2010
OPENING OF SBI BRANCHES
Rana Shri Kadir

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received proposals for opening of branches of the State Bank of India in the country including Uttar Pradesh;
- (b) if so, the details thereof alongwith the present status in this regard; and
- (c) the time by which such branches are likely to be started?

Answer

The Minister of State in the Ministry of Finance(Shri Namu Narain Meena)

(a) to (c) The Reserve Bank of India (RBI) has reported that as per extant policy guidelines, banks are required to submit their Annual Branch Expansion Plans anytime during the year for opening of branches in Tier-1 and Tier-2 centres. Accordingly, on submission of the Plan by the State Bank of India (SBI), RBI issued authorization for opening of 277 branches in Tier 1 and Tier 2 centres in September, 2010, which includes 27 branches in the State of Uttar Pradesh. The SBI is expected to open these branches within one year from the date of authorization. RBI has further reported that as per extant policy, domestic Scheduled Commercial Banks (other than Regional Rural Banks) have been granted general permission to open branches / mobile branches in (i) Tier 3 to Tier 6 centres (with population upto 49,999) and (ii) in rural, semi-urban and urban centres of the North Eastern States and Sikkim, subject to reporting and without prior permission. The SBI proposes to open 676 branches in such Tier 3 to Tier 6 centres, as reported by RBI.